

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 195 of 2013, 177 & 178 of 2012

Dated : 27th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No 195 of 2013

Arun Kumar Datta ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd. ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission ... **Respondent(s)**

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Gaurav Dudeja
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1
Ms. Swapna Seshadri, Amicus-curie

Contd....2

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ORDER

We have heard the learned counsel for the State Commission for some time.

Post the matter for further hearing on **9th April, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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